

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 394 of 2019

IN THE MATTER OF:

**Madras Steels and Tubes “Megh
Synergy”**

...Appellant

Versus

Matrix Boilers Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Gulshan Kr. Sachdev, Advocate

For Respondent: Mr. S. Pal Singh and Mr. Ashutosh Choturvedi Advocates.

O R D E R

05.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal ‘for Admission (After Notice)’ on 9th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/